

Item No. 16



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**RA No.17/2021 in OA No.16/2021**

Today this the 3<sup>rd</sup> day of May, 2021

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. AradhanaJohri, Member (A)**

MadhurVarshney S/o Shri Dinesh Chandra  
Asstt. Manager (Mktg.), O/o GM (EB & Mktg.), MTNL  
R. No.-564, KidwaiBhawan, Janpath, New Delhi-110001.

....Applicant

(Applicant in person)

Vs.

1. Mahanagar Telephone Nigam Limited through The Executive Director, 1<sup>st</sup> Floor, Eastern Court, Janpath New Delhi-110001.
2. ShriShriniwasRathi, Area Manager (LXR) &DGM(A) TY, MTNL Telephone Exchange Building, Karkardooma Delhi-92.
3. Accounts Officer(Pay & Accounts) HQ, MTNL, GF, Eastern Court, Janpath, New Delhi-110001.

...Respondents

(By Advocate: Sh. HanuBhaskar)

**Order (Oral)**

**Justice L. Narasimha Reddy**

This Review Application is filed with a prayer to review the Order dated 04.02.2021 passed in OA No.16/2021.

2. The OA was filed with multiple prayers. The principal prayer was to make the payment of salary which was withheld.

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The applicant could not be connected on repeated occasions. Therefore, the Tribunal perused the OA and disposed it of with a direction to the respondents to pay the amount which is otherwise due to the applicant in case he represents.

3. The applicant raised several contentions in the RA. The language employed by him in the RA is inappropriate and many observations were totally uncalled for. When the same was pointed out to the applicant, he expressed unconditional apology. It was submitted that it was on account of his inexperience. The apology is accepted.

4. Be that as it may, it is brought to our notice that after the RA was filed, respondents have released the salary that was due to the applicant. In view of this development, the applicant sought permission of the Tribunal to withdraw the RA. Permission is accorded and the RA is dismissed as withdrawn.

There shall be no order as to cost.

**( AradhanaJohri ) ( Justice L. Narasimha Reddy )**  
**Member (A) Chairman**

/vb/ns/sd